

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

No. HC.XXXVII-43/2019/ 673 /R. Cell

Dated Guwahati the 14<sup>th</sup> November, 2019

The Gauhati High Court has been pleased to notify that the following Grade-III officer is recommended for promotion to Grade-II of Arunachal Pradesh Judicial Service.

<b>Sl. No.</b>	<b>Name of the Officer</b>
1.	Shri Damge Niri, Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Tawang District

The above select list shall remain valid for 1 (one) year.

By Order,

Sd/-

(M.K. Kalita)

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-43/2019/ 673 A /R. Cell

Dated Guwahati the 14<sup>th</sup> November, 2019

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun for information and necessary action.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 14-11-2019**"

**regarding select list in connection with regular promotion from Grade-III to Grade-II of Arunachal Pradesh Judicial Service”** with a scroll in the home page.

10. P.S. to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

  
14/4/19  
(M.K. Kalita)

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell,  
Gauhati High Court, Guwahati-1